

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 105 of 2014

Dated : 18th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Powergrid Corporation of India Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

Counsel for the Respondent(s) : Mr. K.S.Dhingra for R-1

ORDER

The learned counsel for the Central Commission is filing the reply today after serving copy on the other side.

Post the matter for final hearing on **11.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt